

Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1976-77.

(ii) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1719/78].

(3) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Tool Design, Hyderabad, for the year 1976-77. [Placed in Library. See No. LT-1720/78].

(4) A copy of the Annual Report (Hindi and English versions) of the Small Industry Extension Training Institute, Hyderabad for the year 1976-77. [Placed in Library. See No. LT-1721/78].

(5) A copy of the Annual Report (Hindi and English versions) of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1976-77.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the reports mentioned at (3), (4) and (5) above [Placed in Library See No. LT-1722/78]

NOTIFICATIONS UNDER MERCHANT SHIPPING ACT, 1958 DOCK WORKERS (REGULATION OF EMPLOYMENT) AMDT. RULES, 1978 AND ANNUAL REPORTS ETC.

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 458 of the Merchant Shipping Act, 1958:—

(i) The Merchant Shipping (Rates) Rules, 1977, published in

Notification No. G.S.R. 1705 in Gazette of India dated the 24th December, 1977.

(ii) The Merchant Shipping (Registration of Sailing Vessels) Amendment Rules, 1978, published in Notification No. G.S.R. 270 in Gazette of India dated the 18th February, 1978. [Placed in Library. See No. LT-1723/78].

(2) A copy of the Dock Workers (Regulation of Employment) Amendment Rules, 1978, (Hindi and English versions) published in Notification No. S.O. 256 in Gazette of India dated the 28th January, 1978, under sub-section (3) of section 8 of the Dock Workers (Regulation of Employment) Act, 1948. [Placed in Library. See No. LT-1724/78].

(3) A copy of the Annual Report (Hindi and English versions) for the year 1976-77 on the working of the Seamen's Provident Fund Scheme, 1966. [Placed in Library. See No. LT-1725/78].

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Cochin Shipyard Limited, Cochin, for the year 1976-77.

(ii) Annual Report of the Cochin Shipyard Limited Cochin, for the year 1976-77 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon [Placed in Library See No. LT-1726/78].

(5) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts of the Shipping Development Fund Committee for the year 1976-77 within the stipulated period after the close of the accounting year. [Placed in Library. See No. LT-1727/78].